

(a) whether Government have received any memorandum for setting up a memorial of late Babu Jagjivan Ram in Delhi; and

(b) if so, the action being taken by Government thereon?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The proposal for a suitable memorial to Late Babu Jagjivan Ram is being examined

[English]

#### Scavenger-Free Plan by HUDCO in Cities

7071. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether HUDCO is going to be the nodal agency to implement Government's

plan to make 500 cities scavenger-free during 1990-91;

(b) whether any concrete programme has been prepared; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). A scheme has been prepared by the Union Government for the elimination of the practice of manual scavenging in 500 towns with a population of less than 5 lakhs during 1990-91. The scheme is to be implemented on a 'whole town' basis by construction of such sanitary latrines to replace existing dry latrines and provision of covered latrines to prevent open defecation is resorted to. The Scheme will be operated through the Housing and Urban Development Corporation (HUDCO) by providing sub-sidy and loan in a Sychroised manner to the State Governments and UTs where the problem persists as per the following pattern, subject to availability of funds:

---

|           |   |   |
|-----------|---|---|
| EWS       | — | 45% subsidy, 50% loan and 5% beneficiary contribution.  |
| LIG       | — | 25% subsidy, 60% loan and 15% beneficiary contribution. |
| MIG & HIG | — | Nil subsidy, 75% loan and 25% beneficiary contribution. |

---

#### Spinning Units in Andhra Pradesh

7072. DR. VISWANATHAM: Will the Minister of TEXTILES be pleased to state:

(a) whether there is a proposal to establish a spinning unit at Narasannapeta in Srikakulam district of Andhra Pradesh; and

(b) the policy of Government regarding free licencing and deoentralisation of such units?

THE MINISTER OF TEXTILES AND

MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The required information is being collected and will be laid on the table of the House as soon as it is ready.

(b) The licensing Policy of the Government for spinning units is laid down in press Note 8, dated 19.03.1985 (of 1985 series). Spinning Units with investments upto Rs. 15 crores are exempted from licensing provisions of the Industries (Development & Regulation) Act, 1951 under the Notification no. 50629 (E) dated 30.06.1988 issued by

the Ministry of Industry.

**Utilisation of World Bank Aid for Warehouse**

7073. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the manner in which Government utilised the total disbursement received from World Bank for warehousing facilities during the last two years;

(b) the number of godowns as on 28.2.1990 owned by the Central Warehousing Corporation, State-wise; and

(c) what is their storage capacity espe-

cially in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The total disbursement received under the Second Foodgrains Storage Project from the World bank was utilised for the creation of 35.26 lakh tonnes of storage capacity at 211 centres.

(b) and (c). A statement indicating the number of godowns owned by the Central Warehousing Corporation and their capacities in each State as on 28.2.90 is attached. In Maharashtra, there are 20 warehouses with a capacity of 3,22,240 tonnes which are owned by the Corporation.

**STATEMENT**

*State/Region-wise No. of Central Warehouses and Constructed Warehousing Capacity of Central Warehousing Corporation as on 28.2.1990*

*(Figures in Tonnes)*

| <i>Sl. No.</i> | <i>Name of the State/Region</i> | <i>No. of Central Warehouses</i> | <i>Capacity</i> |
|----------------|---------------------------------|----------------------------------|-----------------|
| 1              | 2                               | 3                                | 4               |
| I              | <i>AHMEDABAD REGION</i>         |                                  |                 |
| 1.             | Gujarat                         | 13                               | 183263          |
| II.            | <i>BANGALORE REGION</i>         |                                  |                 |
| 1.             | Karnataka                       | 8                                | 104190          |
| 2.             | Kerala                          | 5                                | 67909           |
| 3.             | U.T. Goa                        | 1                                | 17000           |
|                | <b>Sub Total:</b>               | <b>14</b>                        | <b>189099</b>   |
| III.           | <i>BHOPAL REGION</i>            |                                  |                 |
| 1.             | Madhya Pradesh                  | 27                               | 481090          |